

IN THE HIGH COURT OF ORISSA AT CUTTACK
W.P.(C) No. 28252 of 2011; 9504, 15821 and 15832 of 2015

W.P.(C) No. 28252 of 2011

Maitree Sansad, Sutahat, Cuttack *Petitioner*
Mr. A. Mohanty, Advocate

Versus

State of Odisha & Others *Opposite Parties*
Mr. D.K. Mohanty, AGA

W.P.(C) No. 9504 of 2015

Arati Mallik *Petitioner*
Mr. N. Sen, Advocate

Versus

State of Odisha & Others *Opposite Parties*
Mr. D.K. Mohanty, AGA

W.P.(C) No. 15821 of 2015

Arun Kumar Budhia *Petitioner*
In person

Versus

State of Odisha & Others *Opposite Parties*
Mr. D.K. Mohanty, AGA

W.P.(C) No. 18532 of 2015

Kodanda Kumar Bhuyan *Petitioner*
Mr. N.Ch. Mishra, Advocate

Versus

State of Odisha & Others *Opposite Parties*
Mr. D.K. Mohanty, AGA

CORAM:

JUSTICE S. TALAPATRA
JUSTICE SAVITRI RATHO

ORDER
04.07.2023

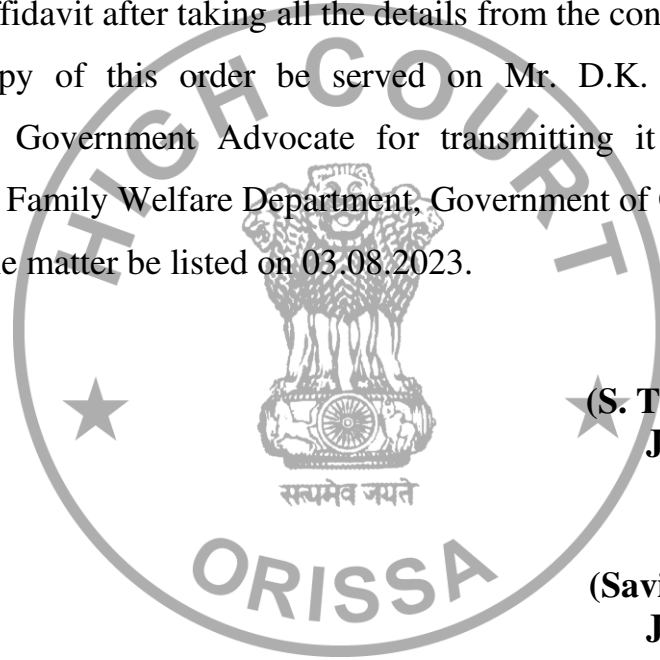
Order No.

42.

1. These matters are taken up through Hybrid Mode.
2. It is unfortunate that despite the orders dated 05.04.2023, where it has been clearly observed that the State-opposite parties are given the last chance to file their affidavit in compliance with the orders dated 19.07.2022 and 08.05.2023, no affidavit has been filed by the opposite parties as yet.

3. Mr. D.K. Mohanty, learned Additional Government Advocate has urged for some further accommodation.
4. We are not inclined to grant extension of time for filing the affidavit.
5. We ask the Secretary, Health and Family Welfare Department, Government of Odisha to appear before us in person on the next date and explain how the order dated 19.07.2022 has been complied with. If the Secretary, Health and Family Welfare Department files a personal affidavit as regards the order dated 19.07.2022 in the meanwhile, his personal appearance may not be required. But that affidavit, we repeat, shall be personal affidavit after taking all the details from the concerned persons.
6. A copy of this order be served on Mr. D.K. Mohanty, learned Additional Government Advocate for transmitting it to the Secretary, Health and Family Welfare Department, Government of Odisha.
7. Let the matter be listed on 03.08.2023.

puspa



**(S. Talapatra)
Judge**

**(Savitri Ratho)
Judge**